

MINUTES OF EPCG COMMITTEE HELD AT 2.30 PM ON 29.07.2010 IN ROOM NO. 04, UDYOG BHAWAN, NEW DELHI UNDER CHAIRMANSHIP OF SHRI V.K. GUPTA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE.

Export Promotion Capital Goods (EPCG) Committee Meeting was held at 2.30 PM on 29.07.2010. Following officials participated:

S. No. Name and Designation

1. Shri V.K. Gupta, Addl. DGFT & Chairman
2. Shri Akash Taneja, Jt. DGFT.
3. Shri S.S. Tak, Industrial Advisor, M/o Steel.
4. Shri R.A. Lal, Director, O/o Textile Commissioner.
4. Shri Pramod Kumar, Technical Officer, DOR
4. Shri Ishwar Singh, Dy. DGFT.
5. Shri Kamlesh Kumar, FTDO (EPCG-I).
6. Shri S.K. Swarnkar, FTDO (EPCG.II)

2. Minutes of last Meeting dated 15.07.2010 were confirmed.

3. The Agenda comprised of two parts, that is, Part-I and Part-II. It consisted of two types of cases i.e. Policy related cases and Nexus approval cases. At first, the Committee took up the cases relating to Policy and took the decisions as indicated against each of the case below :

S. No.	Firm's Name	Licence No. & Date	Import Item	Export Item	Decision of the EPCG Committee
1.	Mercantile Co. Op. Cold Storage Ltd., Borsad, Gujrat	3430000012 dt. 18.12.2010	Cold Storage Machinery	Processed fresh fruits & Vegetable	The Committee considered the case as per Agenda. The Committee allowed condonation of Block-wise EO as per para 5.8.3 of HBP.Vol.I and also allowed dehydrated Toasted Onion Powder in place of fresh processed fruits/vegetables thereby certifying the nexus between the imported goods and export product.
2.	Indiana Travels Pvt. Ltd., New Delhi	0530139146 dt. 19.07.2005	Import of Car	Service Provider– Tourist transport operator service	The Committee considered the case as per Agenda. The Committee noted that the export obligation has already been fulfilled and EODC has been obtained. The Committee therefore allowed conversion of

				registration of vehicle from commercial vehicle to private vehicle subject to condition that the sale of vehicle is not allowed till 5 years from date of import.
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3.	KLRF Textiles Limited, Tiruneveli	2154243 dt. 17.01.2000	N.A.	Textile Machinery	The Committee considered the case as per Agenda. The Committee noted that the firm does not require extension in EOP. It was also noted that there is a clear provision for inclusion of alternate product for fulfillment of EO. However, the representative of DoR pointed out that the firm has stated that the licence number and date is not mentioned in the Shipping Bill of third Party. It was informed that such export is regulated subject to furnishing of documents as contained in Circular No. 7 dated 11.7.2002. The Committee, therefore decided to call for a report from RA.
4.	M/s Shri Shakti LPG Limited, Hyderabad	01500526 dated 03.10.1996	As per Annexure – A	LPG Cylinders	The case was considered as per Agenda and rejected the request for waiver of export obligation. The Committee noted that the Capital goods were confiscated by the Customs while lying in the premises of the sister concern. It was also noted that the Capital goods were released without imposing any penalty. The Committee also referred to Para 2.42.1 of FTP which stipulates that stocks for manufacturing activity will not be seized. DOR representative however stated that as per Customs Notification extension can be allowed only for two years. Considering these facts, the Committee allowed extension in EOP for 3 years and 9

					months, that is, a period equal to the period of seizure of CG by Customs, for completion of balance export obligation.
5.	M/S Cactus Imaging India (P)Ltd. 01/36/218/15/ AM07/EPCG-I	0400001206 Dt18.10/2000	Blue Board	Large format digital imaging solutions using scanning, proofing, Digital printing and finishing.	The Committee considered the case on the basis of the request of the firm contained in letter dated 27 th July, 2010 and as per the agenda. The Committee observed that the EOP is still valid the firm is willing to fulfil the export obligation during the remaining period. Therefore, it was thought proper that the firm should be allowed benefits of the provisions which are allowed normally to all the firms desirous of fulfilling the EO for regularization of the licences. Accordingly, the Committee allowed condonation of block-wise EO; re-fixation of EO ; and inclusion of other products capable of being manufactured from the same capital goods, under Paras 5.8.3, 5.19 of HBP.V.I and Para 5.5(i) of FTP, respectively.
6.	Megha Apparel India Pvt. Ltd., Tirupur	(i) 3230000729 dt. 04.06.2001 (ii) 3230001877 dt. 28.05.2003	As per Annexure	N.A.	The Committee considered the case as per Agenda. The Committee allowed change of name subject to furnishing the documents, namely, copy of Board Resolution, Memorandum of Association, Certificate of Incorporation by Registrar. However, the exports of Megha Apparel India Pvt. Limited, Tirupur would only be counted from the date of amalgamation i.e. 1.4.2006.
7.	M/s Tata Motors, Mumbai	0330002600 dated 25.9.2002	As per list	Re-export of Capital Goods for repair.	The representative of DOR stated that the firm should pay customs duty at the time of re-import on repair charges if paid by them. Representative of the firm

					informed that repairs are to be done on free of cost basis. The Committee, therefore allowed the re-export of the capital goods subject to furnishing of an undertaking that the firm would re-import the same capital goods after repairs.
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The Committee considered the nexus cases as per agenda notes, submissions of representatives of the firms and certified the nexus in respect of the following cases in consultation with the Technical Authority.

S. No.	Name of the firm	Licence No & Date	Import items	Export items	Decision of the EPCG Committee
1.	ABB Ltd., Mumbai 01/23/06/AM10/EPCG.I	0330004686 dt. 12.11.2003	As per list	PLCC, Switchgears, Drives, Relays, Substation, Transformers All Types etc.	Nexus certified.
2.	M/s Synmedic Laboratories, New Delhi	0530132592 Dt 20.02.2002	As Per List of Import items Enclosed	Pharmaceutical Products	Nexus certified.
3.	M/s. Goetze (India) Limited,	0530134427 dt.27.06.2003	As Per List of Import items Enclosed	Piston	Nexus certified.
4.	M/s. Goetze (India) Limited,	0530134426 dt.27.06.2003	As Per List of Import items Enclosed	Pistons	Nexus certified.
5.	M/s. Dabur India Limited	0530133995 Dt.26.03.2003	As Per List of Import items enclosed	As per list of export items enclosed.	Nexus certified.
6.	M/s. Eicher Limited, N D	0530133400 Dt.11.10.2002	As Per List of Import items enclosed	Tractors/Engines /Spare Parts	Nexus certified as per policy of spars
7.	M/s. Bharat Aluminum Co. Limited, New Delhi	0530133871 Dt.20.02.2003	As Per List of Import items enclosed	Aluminum Ingots, Aluminum Wire	Nexus certified.

				Bar/Rods ,Rolled etc.	
8.	M/s. Aalekh Polymers Pvt. Limited, ND	0530133232 Dt.23.08.2002	As Per List of Import items enclosed	Filled /Reinforced/ Additive Plastic Granules * Coloured Master batch.	Nexus certified.

9.	M/s.Apeejay Surrendra Park Hotels Limited, ND	0530133275 Dt.05.09.2002	As Per List of Import items enclosed	Services to foreign guests	Nexus certified.
10.	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530134346 Dt.13.06.2003	As Per List of Import items enclosed	All kinds of Paper, Paper Board , Board Based products including all types of printed books	Nexus certified.
11.	M/s.AVN Print & Pack Pvt.Limited Delhi	0530134544 Dt.23.07.2003	As Per List of Import items enclosed	Printing and stationery Products	Nexus certified.
12.	M/s.Azure Kooltech Industries New Delhi	0530133807 Dt.04.02.2003	As Per List of Import items enclosed	Indore Unit for split Air conditioner /Blowers	Nexus certified.
13.	M/s.Alchem International Limited	0530133669 Dt.20.12.2002	As Per List of Import items enclosed	Drugs and drugs Intermediates	Nexus certified.
14.	M/s.Alchem International Limited	0530133767 Dt.20.1.2002	As Per List of Import items enclosed	Drugs and drugs Intermediates	Nexus certified.
15.	M/s. Amirchand Jagdish Kumar Delhi	0530133249 Dt.2.09.2002	As Per List of Import items enclosed	Rice	Nexus certified.

16.	M/s.Balloons ,N.D	0530132133 Dt.07.09.2001	As Per List of Import items enclosed	Readymade Garments (Mens Shirts)	Nexus certified.
17.	M/s. Alcome Overseas Pvt.Limited	0530131824 Dt.27.05.2001	As Per List of Import items enclosed	Chemical (0062)	Nexus certified.
18.	M/s. Al Chem. Interventional Limited ,ND	0530132428 Dt.20.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Nexus certified.

19.	M/s. Al Chem. Interventional Limited ,ND	0530133429 Dt.20.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Nexus certified.
20.	M/s. APIS (India) Natural Products N D	0530133269 Dt.04.09.2002	As Per List of Import items enclosed	Honey Polyflora (Honey)	Nexus certified.
21.	M/s. Al Chem. Interventional Limited ,ND	0530133619 Dt.04.12.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Nexus certified.
22.	AV Engineers ,N D	0530133404 Dt.11.10.2002	As Per List of Import items enclosed	Automotives parts (Machinery Spares & Fittings (Aluminium)	Nexus certified.
23.	M/s. Spun Micro Processing Pvt.Limited Delhi	0530133173 Dt.08.08.2002	As Per List of Import items enclosed	Gear And Gear Blanks (Auto Mative Components)	Nexus certified
24.	M/s. Span Farms Pvt. Limited ND	0530133675 Dt.26.12.2002	1.Grain Color Sorter Mder :GS1200AIS – Number -1 2. DEL: TA 145PRE- Cleaner- Number-1	Rice	Nexus certified
25.	M/s. Mascot (India) Tools &	0530133668 Dt.2.09.2002	As Per List of Import items	Forged Hand Tools	Nexus certified

	Forgings Pvt Limited		enclosed		
26.	M/s. Oriental Carbon & Chemicals Limited, ND	0530134748 Dt.03.09.2003	As Per List of Import items enclosed	Insoluble Sulphur	Nexus certified
27.	M/s. Victora Tools Engineers, Faridabad	0530135665 Dt10.2.2004	As Per List of Import items enclosed	Sheet Metal Components & Sub assembly for Automobile	Nexus certified

28.	M/s. Sterling Tools Limited, ND	0530134355 Dt.19.06.2003	As Per List of Import items enclosed	Fasteners – Bolts, Screws, Nuts, Studs etc.	Nexus certified
29.	M/s. Sterling Tools Limited, ND	0530134472 Dt.07.07.2003	As Per List of Import items enclosed	Fasteners – Bolts, Screws, Nuts, Studs etc.	Nexus certified
30.	M/s. Steel Bird Hi-Tech (India) Limited, ND	0530134893 Dt.19.09.2003	As Per List of Import items enclosed	Safety Helmets & ITS Parts	Nexus certified
31.	M/s. Tara Arts Printers	0530134324 Dt.11.06.2003	As Per List of Import items enclosed	Books, Magazines, Calendars, Diaries & Other Printed Paper Products	Nexus certified
32.	M/s. Sunstar Overseas Limited, Delhi	0530134174 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice	Nexus certified
33.	M/s. MARS Associates Pvt.Limited, Manesar	0530134394 Dt.25.06.2003	As Per List of Import items enclosed	Aluminum Alloys Pressure Die casting Machined, Steel Forging/Casting.	Nexus certified.
34.	M/s. Modi Motor Pvt.Ltd.	0530134574 Dt.25.07.2003	As Per List of Import items enclosed	All kinds of printing & Packaging including paper	Nexus certified.

				cartons, inserts, labels , folders, posters etc.	
35.	M/s. Mitra Industries Limited, N D	0530134592 Dt.1.08.2003	As Per List of Import items enclosed	Blood Collection Bags	Nexus certified.

36.	M/s. Phoenix Lamps India Limited, Noida	0530134980 Dt.01.10.2003	As Per List of Import items enclosed	Halogen Lamps compact florescent lamps & Parts thereof.	Nexus certified subject to submission of Chartered Engineer Certificate indicating detail description of import item
37.	M/s Globe Metal Inds., Moradabad	2930000028 Dt 01.09.2003	As Per List of Import items enclosed	Glass Artwares	Nexus certified.
38.	M/s Globe Metal Inds., Moradabad	2930000054 Dt 16.03.2004	As Per List of Import items enclosed	Glass Artwares	Nexus certified.
39.	M/s Globe Metal Inds., Moradabad	2930000032 Dt 13.11.2003	As Per List of Import items enclosed	Glass Artwares	Nexus certified.
40.	M/s Globe Metal Inds., Moradabad	2930000053 Dt 16.03.2004	As Per List of Import items enclosed	Glass Artwares	Nexus certified.
41.	M/s Globe Metal Inds., Moradabad	2930000010 Dt 14.05.2002	As Per List of Import items enclosed	Glass Artwares	Nexus certified.
42.	M/s Arora Aromatics Sambhal Distt. Moradabad	2930000015 Dt 03.09.2002	As Per List of Import items enclosed		Nexus certified.

The following nexus cases of have been **deferred** as neither the representative of the firm nor the Technical Authority provided documents / inputs to the Committee:

S. No.	Name of the firm	Licence No & Date	Import items	Export items	Decision of the EPCG Committee
1.	Hindalco Inds Ltd. Varanasi 23/62/AM09/ EPCG.I (also for below listed 26 cases)	1530000026 Dt.26-2-2002	As per list	Aluminum Ingots, Wire/Bars Rod/Ally Billets	Deferred to call for process flow chart alongwith list of export / import items.
2.	--Do--	1530000019 Dt.9-11-2001	As per list	-Do-	Deferred to call for process flow chart alongwith list of export / import items.
3.	--Do--	1530000036 Dt. 17-3-2003	As per list	-Do-	Deferred to call for process flow chart alongwith list of export / import items.
4.	--Do--	1530000032 Dt. 18-11-2002	As per list	-Do-	Deferred to call for process flow chart alongwith list of export / import items.
5.	--Do--	1530000027 Dt. 10.7.2002	As per list	-Do-	Deferred to call for process flow chart alongwith list of export / import items.
6.	--Do--	1530000039 Dt. 27-03-03	As per list	-Do-	Deferred to call for process flow chart alongwith list of export / import items.
7.	--Do— Mumbai	0330000819 Dt. 12-1-2001	Slitter Machine etc.	Aluminum Foils	Deferred to call for process flow chart alongwith list of

					export / import items.
8.	-Do-	0330001520 Dt. 13-11-01	Lamintor	Aluminum Foils	Deferred to call for process flow chart alongwith list of export / import items.
9.	Mangalore Refinery & Petro Chemical Ltd., Mumbai	0330004188 Dt. 26-08-03	As per list	Naphtha, ATF,HSD, etc.	Deferred to call for process flow chart alongwith list of export / import items.
10.	Ballarpur Inds. Ltd. Mumbai	0330001531 Dt. 3-12-01	As per list	Paper & Paper products	Deferred to call for process flow chart alongwith list of export / import items.
11.	Bharat Hotels Ltd. Mumbai	0330001332 Dt. 4-9-01	As per list	Service Provider	Deferred to call for process flow chart alongwith list of export / import items.
12.	Technova Imaging Systems Pvt. Ltd., Mumbai	0330003075 Dt. 8-1-03	As per list	Offset Printing Plates used for image transfer	Deferred to call for process flow chart alongwith list of export / import items.
13.	Indian Dairy machinery Co. Ltd., Udyog Nagar	3430000083 Dt. 15-11-2002	As per list	As per list	Deferred to call for process flow chart alongwith list of export / import items.
14.	Jewel Consumer Care Pvt. Ltd., Baroda	3430000059 Dt. 27-6-2002	As per list	Tooth Brushes/Domestic Brushes/Paint Brushes/Synthetic or Artificial Monofilament yarn	Deferred to call for process flow chart alongwith list of export / import items.
15.	Steelco Gujarat Ltd., Bharuch	3430000135 Dt.31-7-2003	As per list	Cold Rolled Non Alloy Sheets/W9de coils/circle Cold Rolled Galvanized Non Alloy Steel sheets/wide Coils	Deferred to call for process flow chart alongwith list of export / import items.
16.	Perfect Colourants and Plastics Pvt. Ltd., Broda	3430000205 Dt. 28-1-04	As per list	Colour, white and balckmaster batches, compound of poly propylene etc.	Deferred to call for process flow chart alongwith list of export / import items.
17.	M/s. Grand Hotels (Bombay) Pvt. Ltd. Mumbai	0330000379 Dt. 23-6-2000	Elantra Coupe 1.8 A/T Model=ANCDB6B	Services to customer	Deferred to call for process flow chart alongwith list of export / import items.

			with accessories and spares		
18.	ABB Ltd., Mumbai 01/23/06/AM10/EPCG.I	0330004686 dt. 12.11.2003	As per list	PLCC, Switchgears, Drives, Relays, Substation, Transformers All Types etc.	Deferred to call for process flow chart alongwith list of export / import items.
19.	M/s.Bharti Infotel Limited	0530135382 Dt.16.12.2003	As Per List of Import items enclosed	Service Provider	Deferred to call for process flow chart alongwith list of export / import items.
20.	M/s.Bharati Cellular Limiter,N D	0530134754 Dt.29.08.2003	As Per List of Import items enclosed	Service Provider	Deferred to call for process flow chart alongwith list of export / import items.
21.	M/s. Syndicate Binders	0530132243 Dt.16.10.2001	12000 Sinloch Perfect Blinder SB-1300 S4MP- Number-1	Stationary & Allied Products (Diaries etc.)	Deferred to call for process flow chart alongwith list of export / import items.
22.	M/s. Macro Entertainment Pvt. Limited,	0530132507 Dt.21.01.2002	As Per List of Import items enclosed	Video Software, Television Software, Multimedia Software, Graphics Related services Thereof.	Deferred to call for process flow chart alongwith list of export / import items.
23.	M/s. Samsung India Electronics Limited ND	0530133818 Dt.05.02.2003	As Per List of Import items enclosed	Colour Televisions	Deferred to call for process flow chart alongwith list of export / import items.
24.	M/s. Smatal Color Limited	0530134534 Dt.18.07.2003	As Per List of Import items enclosed	Color Picture Tube/Color Display Tubes	Deferred to call for process flow chart alongwith list of export / import items.
25.	M/s. Sunstar Overseas Limited, Delhi	0530134173 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice	Deferred to call for process flow chart alongwith list of export / import items.
26.	M/s. Musashi Auto Partsindia Pvt. Limited,	0530134559 Dt.23.07.2003	As Per List of Import items enclosed	Bearings, Gears, Gearing and Driving Elements	The firm may be called to appear before the Committee alongwith process flow chart & list of export / import items.
27.	M/s. Musashi Auto	0530134578	As Per List of	Bearings,	The firm may be called to

	Partsindia Pvt. Limited,	Dt.25.07.2003	Import items enclosed	Gears, Gearing and Driving Elements	appear before the Committee alongwith process flow chart & list of export / import items.
28.	M/s. Positiv Television Pvt. Limited,	0530135138 Dt.27.10.2003	As Per List of Import items enclosed	Television services, Television Transmission services, Video Software Related Services.	The firm may be called to appear before the Committee alongwith process flow chart & list of export / import items.

Meeting ended with vote of thanks to Chair
